

HIGH COURT OF JAMMU AND KASHMIR

ORDER

No: 390/65

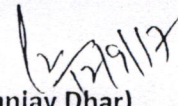
Dated: 12-6-2017

Subject:- Nomination of Hon'ble Administrative Judges for different Districts.

In supersession of all the earlier orders issued by this Registry on the subject, the following Hon'ble Judges of the High Court of Jammu and Kashmir are, with effect from 09.06.2017, appointed as Administrative Judges for the Districts shown against each of them:-

S. No	Name of the Hon'ble Judges	District/Tribunal/Forum
1	Hon'ble Mr. Justice Ramalingam Sudhakar	Jammu, Bandipora, Ganderbal, MACT Jammu, Divisional Consumer Forum Jammu, Special Tribunal (Revenue) Jammu, Labour Court and Industrial Tribunal and Sales Tax Tribunal.
2	Hon'ble Mr. Justice Mohammad Yaqoob Mir	Srinagar, Pulwama, Shopian, MACT Srinagar, Divisional Consumer Forum Srinagar, Special Tribunal (Revenue) Srinagar and One Man Forest Authority.
3	Hon'ble Mr. Justice Alok Aradhe	Udhampur, Kulgam and Poonch.
4	Hon'ble Mr. Justice Ali Mohammad Magrey	Anantnag, Baramulla and Doda.
5	Hon'ble Mr. Justice Dhiraj Singh Thakur	Ramban and Budgam
6	Hon'ble Mr. Justice Tashi Rabstan	Rajouri and Leh
7	Hon'ble Mr. Justice Janak Raj Kotwal	Kathua and Kupwara
8	Hon'ble Mr. Justice B.S. Wallia	Kishtwar
9	Hon'ble Mr. Justice Sanjeev Kumar	Reasi
10	Hon'ble Mr. Justice Maharaj Krishan Hanjura	Samba
11	Hon'ble Mr. Justice Sanjay Kumar Gupta	Kargil

By Order

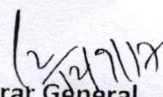

(Sanjay Dhar)
Registrar General

No: 7120-75/65

Dated: 12-6-2017

Copy of above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial High Court of J&K Jammu/Srinagar.
.....for information.
5. All District & Sessions Judges, with the request to circulate the order amongst all the Judicial Officers working under their territorial jurisdiction.
6. Presiding Officer/Member. J&K Special Tribunal. Jammu/Srinagar.
7. President Divisional Consumer Forum, Jammu/Srinagar.
8. Presiding Officer MACT, Jammu/Srinagar.
9. Judicial Member, J&K, Sales Tax Tribunal, Srinagar.
10. One Man Forest Authority, Srinagar.
11. Presiding Officer Industrial Tribunal Labour Court.
..... for information.
12. Incharge NIC, for uploading the same on the official website of High Court of J&K.
13. Office file.


Registrar General